



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 10th November, 2022

NOTICE

Please take notice that the following matters listed on 10.11.2022 before Chennai Bench will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr.D. Abhinav Rao	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4
2.	TA No. 88/2021 (Comp App (AT) No 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4 Mr. Abhinav Rao- R6, R7

By the order of Hon'ble Member(J)
(Chennai Bench)